

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.11/PB./2017  
RT No.12/Chd/Hry/2017**

**In the matter of:**


**Isolux Corsan India Engineering  
& Construction Pvt.Ltd.**


**....Petitioner.**

**Present:       None for the petitioner.  
                  Mr.Deepak Khurana,Adv.for respondent.**

**This case has been received by transfer from NCLT,  
New Delhi as it falls within the territorial jurisdiction of NCLT,  
Chandigarh.**

**The case is adjourned to 25.04.2017.**

  
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**(Deepa Krishan)  
Member (Technical).**

 **April 05, 2017.**  
**Ashwani**